

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 395 of 2020

IN THE MATTER OF:

Sandeep Jindal

...Appellant

Versus

State bank of India

...Respondent

Present:-

**For Appellant: Mr. Amarjit Singh Chandhiok, Sr. Advocate with Mr. Jayant Mehta, Mr. NPS Chawla, Mr. Surekh Kant Baxy, Ms. Surya Kapoor, Ms. Shruti Sharma, Mr. Pranay Chitale, Ms. Neelam Deol, Ms. Sweta and Ms. Anu Srivastava, Advocates.
Mr. Sandeep Jindal, In person.**

**For Respondent: Mr. Dhruv Mehta, Sr. Advocate with Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Ms. Ichha Kalash and Mr. Parth Tandon, Advocates.
Mr. Neelkanthan (AR of SBI).**

ORDER
(Virtual Mode)

10.11.2020 Learned counsel for Respondent has completed his arguments. Learned counsel for the Appellant in Rejoinder partly heard.

For further submissions, List the Appeal as **Part Heard** on **26th November, 2020 at 12:00 Noon.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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